

MR. DEPUTY-SPEAKER : You have made your point.

PROF. MADHU DANDAVATE : Let me complete the point of order. On Pondicherry matter I spoke in this House on 26th July, and I had the permission of the House ; I said something. *(Interruptions)*

MR. DEPUTY-SPEAKER : If anything had been done by the Speaker, it would have been under the rules. I rule that what he has done is according to rules and I rule out your point of order.

PROF. MADHU DANDAVATE : Why are you giving your ruling before I complete the point of order ?

MR. DEPUTY-SPEAKER : I have given my ruling.

PROF. MADHU DANDAVATE : You cannot give your ruling before the point of order is completed.

*(Interruptions)***

MR. DEPUTY-SPEAKER : Please do not record. Now we go to the next item. Papers to be laid on the Table.

*(Interruptions)***

12.13 hrs.

PAPERS LAID ON THE TABLE

Industries (Development and Regulation) Act, 1951

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI) : I beg to lay on the Table a copy of Notification No. S.O. 372(E) (Hindi and English versions) published in Gazette of India dated the 21st May, 1983 regarding extension of period of take over of management of Messrs Britannia Engineering Company, Calcutta, beyond five years under sub-section(2) of section 18AA of the Industries (Develop-

ment and Regulation) Act, 1951 [Placed in Library. See No. LT-6877/83]

Review on and Annual Report of National Federation of Industrial Cooperative Ltd., New Delhi for 1981-82 and statement for delay

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI S.M.
KRISHNA) : I beg to lay on the Table :—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Industrial Cooperatives Limited, New Delhi for the year 1981-82 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Federation of Industrial Cooperatives Limited, New Delhi, for the year 1981-82.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-6878/83].

Notifications under All India Services Act, 1951

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
P. VENKATASUBBAIAH) : I beg to lay
on the Table a copy each of the following
Notifications (Hindi and English versions)
under sub-section(2) of section 3 of the All
India Services Act, 1951 :

- (1) The Indian Police Service (Probation) Amendment Rules, 1983 published in Notification No. G.S.R. 554 in Gazette of India dated the 30th July, 1983.
- (2) The Indian Administrative Services (Probation) Amendment Rules, 1983 published in Notification No. G.S.R. 555 in Gazette of India dated the 30th July, 1983.